

High Court of Tripura <u>Agartala</u>

Order No. 43

Dated, Agartala, the 12th August, 2013

rs

Others

OBC

In partial modification of the Order No. 39, dated 18.07.2013, Hon'ble the Chief Justice has been pleased to introduce the following 'Filing Slip-cum-First Party Profile' in respect of Petitioner/Appellant in the High Court of Tripura:



HIGH COURT OF TRIPURA AGARTALA

(Filing Slip-cum-First Party Profile)

1. (a) Case Type:/201.....

(b) Related Case No.

2. (a	a) Category Code:	
(t) Bench Code: SB	DB
3. Petitioner/Appellant:		ABC & Am/Ors.
4. O	pp. Party/Respondent:	ABC & Ant/Ors.
	FIRST PARTY PI	ROFILE (PETITIONER/APPELLANT)
01.	Individual/Govt/Corporation/ PSU/Others (Give details in case of others)	
02.	Name of the First Petitioner/Appellant	
03.	Postal address with PIN	
04.	Sex	Male Female
05.	Nationality	
06.	DoB/Age	Age: Yea Months

SC

Whether SC/ST

08.	Physically challenged	Yes No	
09.		Yes No	
10	(above 65 years) Cell No, if available		
<u>.</u>			
	E-mail ID, if available		
12.	Any one or more of the following details:		
	a) Ration Card No.		
	b) AADHAAR Card No.		
	c) Voter ID No.		
	d) Driving Licence No.	······································	
	e) PAN No.		
	f) Passport No.		
	g) Visa details		
13.	Bank Account No. with Branch	A/C No	
	name	Bank Name	
		Branch	
14.		. <u> </u>	
	Petitioner/Appellant's Advocate		
	Cell No.		
	E-mail ID		
15.	Fees details (for official		
15.	use only):		
15.	use only): Memo. Fee		
15.	use only): Memo. Fee Vakalatnama Fee		
15.	use only): Memo. Fee Vakalatnama Fee Certified Copy Fee		
15.	use only): Memo. Fee Vakalatnama Fee		
15.	use only): Memo. Fee Vakalatnama Fee Certified Copy Fee		
15.	use only): Memo. Fee Vakalatnama Fee Certified Copy Fee Appln. Fee		
16.	use only): Memo. Fee Vakalatnama Fee Certified Copy Fee Appln. Fee Process Fee Total:		
	use only): Memo. Fee Vakalatnama Fee Certified Copy Fee Appln. Fee Process Fee Total:		
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16.	wse only): Memo. Fee Vakalatnama Fee Certified Copy Fee Appln. Fee Process Fee Total: Basic details: Presentation date Case document Claim Jurisdiction Claim Court-fee Whether copy of Caveat	Pages	to
16.	use only): Memo. Fee Vakalatnama Fee Certified Copy Fee Appln. Fee Process Fee Total: Basic details: Presentation date Case document Claim Jurisdiction Claim Court-fee Whether copy of Caveat filed by Respondent/	Pages	to
16.	wse only): Memo. Fee Vakalatnama Fee Certified Copy Fee Appln. Fee Process Fee Total: Basic details: Presentation date Case document Claim Jurisdiction Claim Court-fee Whether copy of Caveat	Pages	to
16.	Memo. Fee Vakalatnama Fee Certified Copy Fee Appln. Fee Process Fee Total: Basic details: Presentation date Case document Claim Jurisdiction Claim Court-fee Whether copy of Caveat filed by Respondent/ Opposite Party Whether copy of Caveat received by Petitioner/	Pages	to
16.	Memo. Fee Vakalatnama Fee Certified Copy Fee Appln. Fee Process Fee Total: Basic details: Presentation date Case document Claim Jurisdiction Claim Court-fee Whether copy of Caveat filed by Respondent/ Opposite Party Whether copy of Caveat received by Petitioner/ Appellant	Pages	to
17.	Memo. Fee Vakalatnama Fee Certified Copy Fee Appln. Fee Process Fee Total: Basic details: Presentation date Case document Claim Jurisdiction Claim Court-fee Whether copy of Caveat filed by Respondent/ Opposite Party Whether copy of Caveat received by Petitioner/	Pages	to

	Whether notice has been issued to the Caveator/Advocate	
18.	Act & Rules details	

NB.– Filing up of Sl. Nos. 10 to 13 shall be mandatory wef. 30.09.2013 but if the Petitioner/Appellant is a foreigner, Sl. No. 12 (f) & (g) above must be duly filled in.

(Signature with date)

This will come into force with immediate effect.

By Order,

5d/-

(S. Dassgupta) Registrar (Judicial)

Memo No.F. 40 (21)-HCT/BENCH/REGISTRY/2013/ 11,870-90 August 12, 2013

Copy to:

- 10. The President, High Court Bar Association, Agartala;
- 02. The Secretary, High Court Bar Association, Agartala;
- 03. The President, Tripura Bar Association, Agartala;
- 04. The Secretary, Tripura Bar Association, Agartala;
- 05. The Advocate General, Tripura, Agartala;
- 06. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
- 07. The Public Prosecutor, High Court of Tripura, Agartala;
- 08. The Govt. Advocate, High Court of Tripura, Agartala;
- 09. The Joint Registrar, High Court of Tripura, Agartala;
- 10. The Deputy Registrar(s), High Court of Tripura, Agartala;
- 11. The Assistant Registrar(s), High Court of Tripura, Agartala;
- 12. The Assistant Registrar-cum-Secretary to the Hon'ble the Chief Justice, High Court of Tripura, Agartala;
- 13. The Librarian-cum-RO., High Court of Tripura, Agartala;
- 14. The Private Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
- 15. The Private Secretary to the Registrar General, High Court of Tripura, Agartala;
- 16. The Superintendent(s), High Court of Tripura, Agartala;

The Sr. Grade Translator-cum-I/c. Paper Book Section, High Court of Tripura, Agartala;

The Programmer, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the website of the High Court of Tripura;

- 19. The Bench Sections, High Court of Tripura, Agartala;
- 20. Notice Board of the Court-house; and

21. Order File.

(S. Dassgupta) Registrar (Judicial)